

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/78/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Dilip Satyanarayan Agarwal
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel for the Applicant.

Ld. Proxy Counsel Ms. Divya Mundra for the Respondent.

Last opportunity is granted for filing of objections to the RP report and counter to the main CP. **Matter is adjourned to 20.06.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)